## GOVERNMENT OF INDIA

### MINISTRY OF JAL SHAKTI

DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

### LOK SABHA

# **UNSTARRED QUESTION NO. 3097**

ANSWERED ON 07.08.2025

### DEVELOPMENT AND BEAUTIFICATION OF DAL LAKE

†3097. DR. RAJEEV BHARADWAJ

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether the Government has received any proposal from Himachal Pradesh for the development and beautification of Dal Lake in Dharamshala under the Amrit Yojana;
- (b) if so, the details thereof;
- (c) whether the Government is contemplating to complete the said work of beautification within a fixed timeframe; and
- (d) if so, the details thereof?

### **ANSWER**

#### THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI RAJ BHUSHAN CHOUDHARY)

(a) to (d) Water is a State subject; and management of water is the responsibility of the State Government. Government of India supplements the efforts of the States through schematic interventions/ advisories. It provides financial and technical support to the States through various schemes/ Missions such as Atal Mission for Rejuvenation and Urban Transformation 2.0 (AMRUT 2.0).

Under AMRUT 2.0, States/UTs are empowered to select, appraise, prioritise and implement the projects within the broad framework of Mission guidelines. State Level Technical Committee (SLTC) headed by the Secretary, Urban Development provides technical support to the State High Powered Steering Committee (SHPSC) headed by the Chief Secretary of the State, to approve, monitor and supervise the implementation of the scheme at the State/ UT level. On recommendation of the SHPSC, Apex Committee of Ministry of Housing & Urban Affairs (MoHUA) approves projects within the broad framework of Mission guidelines.

The State Government has not submitted any proposal for development of Dal Lake in Dharmashala, Himachal Pradesh under AMRUT 2.0 for approval of the Apex Committee.

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